

**Shri Nanda:** I consider it will not be proper.

**Mr. Speaker:** This will not be laid on the Table.

**Shri S. M. Banerjee:** My first question was: what are the salient features of this note, what are the broad features?

**Mr. Speaker:** Probably in the earlier answer he has said that it will not be proper to disclose that.

**Shri H. N. Mukerjee:** On a point of order, Sir. In this question there is a reference to a Cabinet Minister, a Minister Without Portfolio, however. Shri T. T. Krishnamachari, and to a note which is supposed to have been prepared by him. Now, the Cabinet Minister himself is very luckily present in the House. He is responsible to this House individually as well as collectively as a Member of the Cabinet. He has prepared a note, and he has made certain observations which have at least gone so far as to attract the attention of the Members, particularly the Member who has asked this question. Is it not in order for you to ask the Minister concerned to give some little explanation of how this matter came to be in the press so that the Member could ask the question, because information is being withheld from us?

**Mr. Speaker:** It is perfectly in order for any Member to ask that when it has appeared in the press that some note has been prepared by a member of the Cabinet, but it is also in order for the Members of the Cabinet to say that they are not going to disclose it. Therefore, I cannot compel them if they say that at this moment they are not prepared to disclose it. I cannot compel them at this moment.

**Shri Harish Chandra Mathur:** The Minister or the Government must state it is in the public interest that they are withholding the information. It is not left to their sweet discretion.

**Shri Nanda:** The point is whether hon. Members are being deprived of any opportunity to discuss anything of

public importance. We are having opportunities to discuss all these questions which concern us about transport, power, coal, etc. There are several notes being exchanged, and it is my humble view that it may not be quite proper to start giving notes of the Members of the Cabinet.

**Mr. Speaker:** I am not clear within myself. What the Members insist is...

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय .

अध्यक्ष महोदय : अभी मेरी बारी है, मुझे ले लेने दीजिए ।

What the hon. Members insist is that any information that is withheld by any Member of the Government must be done in public interest. He must say so, that in the public interest it cannot be disclosed. That is why I wanted the hon. Minister to tell me whether it was on that account that he did not want to disclose it, or whether there was something else that I might consider.

**Shri Nanda:** Yes, Sir. That is the position, that it is not in the public interest.

**Mr. Speaker:** Then it cannot be disclosed.

#### WRITTEN ANSWERS TO QUESTIONS

#### Committee for Studies on Economic Development in India and Japan

\*14. **Shri Indrajit Gupta:** Will the Minister of Planning be pleased to state:

(a) whether the Committee for Studies on Economic Development in India and Japan has started functioning;

(b) if so, the activities it has taken up in the first instance;

(c) the common features of the Indian and Japanese economies which inspired the constitution of this Committee; and

(d) in what way it is expected to benefit India?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) Yes.

(b) The Committee has undertaken the organisation of translation of some Japanese material relevant to the planning process. It has also considered the formulation of a research programme in collaboration with the Japanese Committee.

(c) The constitution of the Committee was inspired by the desire to exchange information on planning methods and techniques and promote close cooperation on studies bearing on long range problems of economic development between the two countries both of which are interested in accelerating the process of development through planning.

(d) This would benefit India by making available to her the lessons of the Japanese experience and by enabling her to have a more informed perspective view of the economic relations between India and Japan, two important developing countries of the Asian region.

#### Forged Passports

- \*15. { Shri R. Barua;  
Shri M. L. Dwivedi;  
Shri S. C. Samanta;  
Shri Subodh Hansda;  
Shri Raghunath Singh;

Will the Prime Minister be pleased to state:

(a) whether it is a fact that three persons were arrested at Palam on 3rd July, 1962 for carrying forged passports;

(b) if so, whether Government have been able to locate the main source of the issue of forged passports; and

(c) the details thereof?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir. Three persons were arrested at Palam on 3rd July, 1962. One of them was the holder of a fake British passport. The other two were endorsed in the passport as his sons. Both the latter endorsement and the U.K. validity of the passports were forged.

(b) The case is still under investigation.

(c) Does not arise.

#### Foreign Exchange and Third Plan

- { Shri Harish Chandra Mathur;  
Shri P. K. Deo;  
Shri Narendra Singh Malhotra;  
Shri Bishanchander Sethi;  
Shri Subodh Hansda;  
Shri S. C. Samanta;  
Shri B. K. Das;  
Shri M. L. Dwivedi;  
Shri Yashpal Singh;  
\*16. { Shri Morarka;  
Shri Hari Vishnu Kamath;  
Shri Sham Lal Saraf;  
Shri Indrajit Gupta;  
Shri Daji;  
Shri A. K. Gopalan;  
Shri A. V. Raghavan;  
Shri Nambiar;  
Shri Mohan Swarup;  
Shri D. C. Sharma;

Will the Minister of Planning be pleased to state:

(a) the impact of foreign exchange position on Plan targets and programme for the year;

(b) whether any restrictions have been imposed and instruction issued in this regard to the State Governments and Central Ministries; and

(c) whether a statement indicating position regarding major scheme will be laid on the Table?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) and (c). The Planning